

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. (IB)-60(PB)/2017

**IN THE MATTER OF:**

**Portrait Advertising & Marketing Pvt. Ltd.**

.....Petitioner

**v.**

**Mothers Pride Dairy India Pvt. Ltd.**

.....Respondent

**SECTION : UNDER SECTION 9 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 18.07.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**

**Hon'ble President**

**Deepa Krishan**

**Hon'ble Member (T)**


**For the Petitioner(s) :**

**For the Respondent(s) : Shri Abhinandan Banerjee, Advocate**

**ORDER**

The Insolvency & Bankruptcy Board of India vide letter dated 07.07.2017 has recommended the name of Mr. Jitesh Gupta, Regn. No. (IBBI/IPA-002/IP-N00144/2017-18/10380), 257, Vardhman City Centre, Near Shakti Nagar Railway Under Bridge, Delhi-110052, Email: jitesh@jkgupta.com, Mobile Nos: 9810043622, as the Insolvency Resolution Professional. A copy of the application for assignment submitted by Mr. Jitesh Gupta has also been placed on record.

We accept the aforesaid recommendation and dispose of the reference made by The Insolvency & Bankruptcy Board of India.

  
**(CHIEF JUSTICE M.M. KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**(MEMBER TECHNICAL)**

18.07.2017

Vineet